

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)


Subject: Organizing 40 hours Online Mediation Training for Judicial Officers of UT of Jammu and Kashmir and UT of Ladakh from 26th October, 2020 to 28th October, 2020, 9th November, 2020 to 11th November, 2020 and 17th November, 2020 to 21st November, 2020.

O R D E R

No: 504 Dated: 21-10-2020

All the Judicial Officers as per the enclosed list **Annexure-"A"** are hereby nominated for attending the **40 hours "Online Mediation Training programme"** scheduled to be held from 26th October, 2020 to 28th October, 2020 (Ist. Phase) for 4.30 hours duration (2PM- 6.30PM), 9th November, 2020 to 11th November, 2020 (2nd phase) for 03.30 hours duration (3PM-6.30PM) and 17th November, 2020 to 21st November, 2020 (3rd phase) for 3.30 hours duration (3PM-6.30PM) as per the programme attached herewith as **Annexure-"B"**.

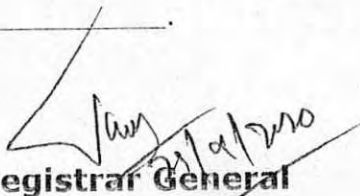
By Order.


(Jawad Ahmed)
Registrar General

No:10056-92/GS Dated:21-10-2020

Copy to:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2) Secretary to Hon'ble Mr.Justice _____
..... for information of their Lordships.
- 3) Registrar Computers, High Court of J&K for information and with the request to get the same uploaded on the official website of J&K, High Court.
- 4) Registrar Rules, High Court of J&K, Srinagar,
- 5) Principal District & Sessions Judge _____
.....for information and further n/a.


Registrar General

Annexure - "A"

DIST AND SESSION JUDGES (Selection Grade)

1. Sh. Mohd Ali Khan.
2. Sh. Ashok Kumar

District Judges

3. Sh. Ravinder Nath Walal.
4. Sh. Jeema Bashir
5. Sh. Haq Nawaz Zargar
7. Sh. Tasleem Arif.
8. Sh. Rajinder Saproo
9. Smt. Kalpana Revo.
10. Sh. Mehood Ahmad Chowdhary.
11. Sh. Kamlesh Pandita
12. Sh. Vijay Singh Manhas
13. Sh. Balbir L. Jaswal
14. Sh. Mohd Ashraf Khan.

Sub Judges

15. Sh. Javed Ahmad Geelani
16. Sh. Sudhir Kumar
17. Om Parkash Thakur
18. Sh. Javed Alam.
19. Sh. Surjeet Singh Bali
20. Sh. Manjeet Singh Manhas
21. Sh. Naushad Ahmad Khan.
22. Sh. Som Lal.
23. Sh. Raja Mohammad Tasleem.
24. Sh. Anoop Kumar.
25. Sh. Farooq Ahmed Bhat
26. Sh. Manoj Parihar.
27. Sh. Yash Paul Sharma.
28. Smt. Mehreen Mushtaq
29. Sh. Amil Sharma.
30. Sh. Marijeet Rai.
31. Sh. Khursheed -ul-Islam
32. Smt. Rajni Sharma
33. Sh. Vinod Kumar
34. Smt. Umi Kulsoom.
35. Sh. Ahsanullah Parvez Malik
36. Sh. Sushil Singh
37. Sh. Khem Raj Sharma.
38. Sh. Dinesh Gupta.
39. Sh. Abdul Quayom Mir
40. Sh. Romesh Lal.
41. Sh. Manzoor Ahmad Zargar.
42. Sh. Manzoor Ahmad Khan.
43. Sh. Noor Mohd. Mir
44. Smt. Rafia Hassan.

Munsiffs

45. Sh. Imran Hussain Wani
46. Sh. Sheikh Gowhar Hussain
47. Smt Anjana Rajput.
48. Sh. Munish Kumar Manhas
49. Smt. Geeta Kumari.
50. Sh. Manzoor Hussain.
51. Sh. Iqbal Ahmad Akhoun.
52. Sh. Rayaz Ahmed.
53. Sh. Sarfraz Nawaz.
54. Sh. Wajahit Hussain Kazmi
55. Smt. Pooja Raina

ONLINE MEDIATION TRAINING PROGRAMME

ONLINE MEDIATION TRAINING PROGRAMME

DAY 1 (Monday) 26.10.2020

SESSION I

02.00pm to 04.00 pm	<u>INTRODUCTION</u> <ul style="list-style-type: none">• Introduction of Participants & Resource Persons• Why Training?• Mediation is India (DVD)
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04.00 pm to 04.15pm	<u>TEA BREAK</u>
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SESSION II

04.15pm to 06.30pm	<u>JOURNEY OF MEDIATION</u> <ul style="list-style-type: none">• In context of Section 89 CPC<ul style="list-style-type: none">○ Pre-Amendment○ Post Amendment
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End of Day 1
ONLINE MEDIATION TRAINING PROGRAMME

DAY 2 (Tuesday) 27.10.2020

SESSION III

02.00pm to 04.00 pm	<u>CONFLICT IN CONTEXT OF MEDIATION</u> <ul style="list-style-type: none">• Understanding Conflict• Causes of Conflict• Conflict: Spiral
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04.00 pm to 04.15pm	<u>TEA BREAK</u>
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SESSION III (CONT...)

04:15pm – 06:30pm	<ul style="list-style-type: none">• Conflict: Core, Triangle & Cycle• Addressing Conflict• Transforming Conflict
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End of Day 2

ONLINE MEDIATION TRAINING PROGRAMME

DAY 3 (WEDNESDAY) 28.10.2020

SESSION IV

02.00pm to 04.00 pm	<u>PHILOSOPHY OF MEDIATION</u> <u>MEDIATION / CONCILIATION</u> <u>(Role Play)</u>
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BREAK

04.00 pm to 04.15pm	<u>TEA BREAK</u>
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SESSION V

04:15pm – 06:30pm	<u>NEGOTIATION: MOTHER OF MEDIATION</u> <ul style="list-style-type: none">• What is Negotiation• Why do we Negotiate• Basic Criteria of Negotiation• Negotiation Styles
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_____ End of Day 3 _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 4 (MONDAY) 09.11.2020

SESSION VI

03:00pm – 04:30pm	<u>BARGAINING: MEDIATION IN ACTION</u> <ul style="list-style-type: none">• Barriers to Negotiation• Positional Bargaining• Distributive Bargaining• Interest-Based Bargaining• Interactive Bargaining <p>(Through Exercise)</p>
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION VI (CONTD..)

04:45pm – 06:30pm	<ul style="list-style-type: none">• BATNA and WATNA <p>OUT-OF-THE-BOX THINKING EXERCISES</p>
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_____ End of Day 4 _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 5 (TUESDAY) 10.11.2020

SESSION VII

03:00pm – 04:30pm	<u>COMMUNICATION IN MEDIATION</u> <ul style="list-style-type: none">• Theory of Communication in Mediation• Active Listening• Non-Verbal / Verbal / Body Language (SOLE) <p>(Through Exercises)</p>
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION VIII

04:45pm – 06:30pm	<ul style="list-style-type: none">• Asking the Right Questions• Summarizing / Reflecting / Rephrasing• Empathy with Neutrality <p>(Through Exercises)</p>
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_____ End of Day 5 _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 6 (WEDNESDAY) 11.11.2020

SESSION IX

03.00 – 04:30pm	<ul style="list-style-type: none">• Stereotypes / Biases / Prejudices / Perceptions
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION X

04:45pm – 06:30pm	Exercises to understand Stereotypes / Biases / Prejudices / Perceptions
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End of Day 6

ONLINE MEDIATION TRAINING PROGRAMME

DAY 7 (TUESDAY) 17.11.2020

SESSION X (CONTD...)

03.00 – 04:30pm	<p><u>MEDIATION PROCESS:</u></p> <ul style="list-style-type: none">• The Opening Statement and Ground Rules• Gathering Information• Problem Identification / Setting Agenda• Generation and Evaluation of Options• Selection of Options• Agreement or No Agreement
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION XI

04:45pm – 06:30pm	<ul style="list-style-type: none">• PRIVATE SESSION• JOINT SESSION
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_____ **End of Day 7** _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 8(WEDNESDAY) 18.11.2020

SESSION XII

03:00pm – 04:30pm

• **ROLE PLAY**

BREAK

04:30pm – 04:45pm

TEA BREAK

SESSION XII (CONTD...)

04:45pm – 06:30pm

ROLES

- Mediator
- Parties
- Lawyers

_____ **End of Day 8** _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 9 (THURSDAY) 19.11.2020

SESSION XIII

03.00pm -04.30pm	<u>IMPASSE</u> Causes of Impasse Types of Impasse Handling of Impasse
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION XIV

04:45pm – 06:30pm	Role Play by the Participants
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_____ End of Day 9 _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 10 (FRIDAY) 20.11.2020

SESSION XV

03:00pm – 04:30pm	SETTLEMENT WRITING
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION XVI

04:45pm – 06:30pm	• ETHICS
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_____ **End of Day 9** _____

ONLINE MEDIATION TRAINING PROGRAMME

DAY 11 (FRIDAY) 21.11.2020

SESSION XV

03:00pm – 04:30pm	ROLE OF REFERRAL JUDGE CASES APPROPRIATE & INAPPROPRIATE
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BREAK

04:30pm – 04:45pm	<u>TEA BREAK</u>
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SESSION XVI

04:45pm – 06:30pm	Evolution of law on Mediation OPEN HOUSE
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End of Day 11